



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III

Judicial Department

THE HIGH COURT OF KERALA

NOTIFICATION

No. B1-61/2016.

16th December 2016.

In exercise of the powers conferred by Section 9(3) of the Code of Criminal Procedure 1973, the High Court of Kerala hereby appoint the persons mentioned in Column (2) of the Schedule hereto attached to be Assistant Sessions Judges to exercise jurisdiction in the Court of Sessions mentioned against their names in column (3) thereof from the date of taking charge.

SCHEDULE

Sl. No.	Name	Court of Sessions
(1)	(2)	(3)
1	Shri Bilkul, G. R.	Kottayam
2	Shri Dinesh M. Pillai	Pala

By order,
K. BABU,

Registrar (Subordinate Judiciary).

Kochi-682 031.

NOTIFICATION

No. D11-22358/2016.

17th December 2016.

Sub:—Subordinate Civil Courts—Christmas Holidays—2016—Nomination of vacation Judges—Notification—Regarding.

In exercise of the powers conferred by Section 19(2) of the Kerala Civil Courts Act 1957, the High Court of Kerala hereby nominates the following District Judges/Additional District Judges to exercise the powers conferred by the said section, during the Christmas Holidays from Thursday, the 22nd December 2016 to Saturday, the 31st December 2016 (both days inclusive).

Subordinate Civil Courts—Christmas Holidays— 2016—22-12-2016 to 31-12-2016—vacation Judges—Nominations

<i>Sl. No.</i>	<i>District</i>	<i>Name of Judge</i>	<i>Period of Nomination</i>
1	Thiruvananthapuram	Sri J. Nazar, Additional District & Sessions Judge-IV, Thiruvananthapuram	22-12-2016 to 26-12-2016
		Smt. T. K. Minimol, Additional District & Sessions Judge-VII, Thiruvananthapuram	27-12-2016
		Sri Jobin Sebastian, Additional District & Sessions Judge for the trial of cases relating to Atrocities against Women and Children, Thiruvananthapuram	28-12-2016 and 29-12-2016
		Sri N. V. Raju, Additional District & Sessions Judge-VI, Thiruvananthapuram	30-12-2016 and 31-12-2016
		Sri E. M. Muhammed Ibrahim, I Additional District & Sessions Judge, Kollam	22-12-2016 to 27-12-2016
		Smt. Asheeda, F., Additional District & Sessions Judge VI, Kollam	28-12-2016 to 31-12-2016
3	Pathanamthitta	Sri N. Harikumar, Additional District & Sessions Judge-III, Pathanamthitta	22-12-2016 to 26-12-2016
		Sri S. Satheesachandra Babu, Additional District & Sessions Judge-I, Pathanamthitta	27-12-2016 to 31-12-2016
		Sri K. R. Madhukumar, Additional District Judge-I/MACT, Thodupuzha	22-12-2016 to 31-12-2016
4	Thodupuzha	Sri K. R. Madhukumar, Additional District Judge-I/MACT, Thodupuzha	22-12-2016 to 31-12-2016
5	Kottayam	Sri S. Suresh Kumar, Additional District Judge-IV/ Special Judge, Special Court for the trial of Sooryanelli Cases, Kottayam	22-12-2016 to 26-12-2016
		Sri. K. Sanilkumar, Additional District Judge-II (Spl.), Kottayam	27-12-2016 to 31-12-2016
		Sri Felix Marydas, Additional District & Sessions Judge-II, Alappuzha	22-12-2016 to 31-12-2016
6	Alappuzha	Sri Felix Marydas, Additional District & Sessions Judge-II, Alappuzha	22-12-2016 to 31-12-2016

(1)	(2)	(3)	(4)
7	Ernakulam	Smt. Ambika, K. S., Additional District & Sessions Judge-VII, Ernakulam Sri R. Reghu, Additional District Judge-V/Spl. Judge, Spl. Court, Idamalayar Investigations, Ernakulam Smt. Mini S. Das, Additional District & Sessions Judge-VIII, Ernakulam K. Kamanees, II Additional District & Sessions Judge, Ernakulam	22-12-2016 and 23-12-2016 24-12-2016 and 25-12-2016 26-12-2016 and 27-12-2016 28-12-2016 to 31-12-2016
8	Thrissur	Sri Vinayaka Rao, R., Additional District Judge-IV, Thrissur Sri. Nixon M. Joseph, Additional District Judge-III, Thrissur	22-12-2016 to 26-12-2016 27-12-2016 to 31-12-2016
9	Palakkad	Sri D. Ajith Kumar, Additional District & Sessions Judge-IV, Palakkad Sri K. V. Jayakumar, Additional District Judge-V, Palakkad	22-12-2016 to 24-12-2016 and 29-12-2016 to 31-12-2016 25-12-2016 to 28-12-2016
10	Manjeri	Sri Sasi Kumar, P. S., Additional District & Sessions Judge-II, Manjeri	22-12-2016 to 31-12-2016
11	Kozhikode	Sri S. Muralee Krishna, IV Additional District & Sessions Judge, Kozhikode Sri P. P. Saidalavi, II Additional District & Sessions Judge/ Forest Tribunal, Kozhikode Sri A. Sankaran Nair, I Additional District & Sessions Judge, Kozhikode	22-12-2016 to 24-12-2016 25-12-2016 to 28-12-2016 29-12-2016 to 31-12-2016

(1)	(2)	(3)	(4)
12	Kalpetta	Sri S. H. Panchapakesan, Additional District & Sessions Judge-I, Kalpetta	22-12-2016 to 31-12-2016
		Smt. Sreekala Suresh, Additional District Judge-I, Thalassery	22-12-2016 to 29-12-2016
13	Thalassery	Sri.M. V. Rajakumara, Additional District Judge-III, Thalassery	30-12-2016 to 31-12-2016
14	Kasaragod	Sri. Sanu S. Panicker, Additional District & Sessions Judge-I, Kasaragod	22-12-2016 to 31-12-2016

By order,

K. BABU,

Registrar (Subordinate Judiciary).

Kochi-682 031.

NOTIFICATION

No. B1-108906/2015.

19th December 2016.

(i)

In exercise of the powers conferred by Section 11 (3) of the Code of Criminal Procedure 1979, the the High Court of Kerala hereby appoint the persons mentioned in column (2) of the schedule hereto attached to be the Judicial Magistrate of the First Class to preside over the Gram Nyayalaya specified aganist their names in column (3) there of from the date on which they take charges in respect of the offences mentioned in Part I, II & III of the First Schedule attached to the Gram Nyayalayas Act, 2008.

SCHEDULE

Sl. No.	Name	Name of the Court
(1)	(2)	(3)
1	Shri Sivadas, S.	Gram Nyayalaya, Koduvally at Thamarassery
2	Shri Nissam, A.	Gram Nyayalaya, Parappa at West Eleri, Kasargod
3	Ms. Jomy Anu Isaac	Gram Nyayalaya, Azhutha at Peermade
4	Ms. Meera John, K.	Gram Nyayalaya, Pazhayannur
5	Smt. Sreeja, J.	Gram Nyayalaya, Panoor at Chokil
6	Shri Kannan, L.	Gram Nyayalaya, Kanjikuzhy

(1)	(2)	(3)
7	Shri Manesh, S. V.	Gram Nyayalaya, Vadavukode at Kolanchery
8	Smt. Karthika, A. R..	Gram Nyayalaya, Pandalam
9	Shri Santhosh, T. K.	Gram Nyayalaya, Kunnummal at Kuttiyadi
10	Shri Karthika, K.	Gram Nyayalaya, Sreekrishnapuram
11	Shri M. R. Dileep	Gram Nyayalaya, Kalpetta at Vythiri
12	Smt. Aneesa, A.	Gram Nyayalaya, Chittumala at Perinadu
13	Shri Nijesh Kumar, P.	Gram Nyayalaya, Irikkur
14	Shri Arun Kumar, P.	Gram Nyayalaya, Malampuzha at Puduppariyaram
15	Smt. Shiny M. S.	Gram Nyayalaya, Ponnani at Edappal
16	Smt. Soorya S. Sukumaran	Gram Nyayalaya, Ranni
17	Shri Krishna Prabhan, R.	Gram Nyayalaya, Kuzhalmannam at Thenkurissi
18	Smt. Salini, B.	Nyayadhikari, Gram Nyayalaya, Chavara
19	Ms. Sumey Chandran	Gram Nyayalaya, N. Paravur at Chendamangalam

(ii)

In exercise of the powers conferred by sub-section (1) of Section 260 of the Code of Criminal Procedure 1973, the High Court of Kerala hereby specifically empowers the Judicial Magistrate of the First Class mentioned in Column (2) of the Schedule hereto attached to try in a summary way all the offences mentioned in the said sub-section.

SCHEDULE

Sl. No.	Name	Name of the Court
(1)	(2)	(3)
1	Shri Sivadas, S.	Gram Nyayalaya, Koduvally at Thamarassery
2	Shri Nissam, A.	Gram Nyayalaya, Parappa at West Eleri, Kasargod
3	Ms. Jomy Anu Isaac	Gram Nyayalaya, Azhutha at Peermade
4	Ms. Meera John, K.	Gram Nyayalaya, Pazhayannur
5	Smt. Sreeja, J.	Gram Nyayalaya, Panoor at Chokli
6	Shri Kannan, L.	Gram Nyayalaya, Kanjikuzhy
7	Shri Manesh, S. V.	Gram Nyayalaya, Vadavukode at Kolanchery
8	Smt. Karthika, A. R.	Gram Nyayalaya, Pandalam
9	Shri Santhosh, T. K.	Gram Nyayalaya, Kunnummal at Kuttiyadi
10	Shri Karthika, K.	Gram Nyayalaya, Sreekrishnapuram
11	Shri M. R. Dileep	Gram Nyayalaya, Kalpetta at Vythiri
12	Smt. Aneesa, A.	Gram Nyayalaya, Chittumala at Perinadu
13	Shri Nijesh Kumar, P.	Gram Nyayalaya, Irikkur

(1)	(2)	(3)
14	Shri Arun Kumar, P.	Gram Nyayalaya, Malampuzha at Puduppariyaram
15	Smt. Shiny, M. S.	Gram Nyayalaya, Ponnani at Edappal
16	Smt. Soorya S. Sukumaran	Gram Nyayalaya, Ranni
17	Shri Krishna Prabhan, R.	Gram Nyayalaya, Kuzhalmannam at Thenkurissi
18	Smt. Salini, B.	Gram Nyayalaya, Chavara
19	Ms. Sumey Chandran	Gram Nyayalaya, North Paravur at Chendamangalam

By order,

K. BABU,

Kochi-682 031. Registrar (Subordinate Judiciary).

NOTIFICATION

No. A1-101534/2016.

20th December 2016.

Sub:—High Court—Christmas Holidays, 2016—
nomination of Vacation Judges—Reg.

Ref:— High Court Notification No. D11-92736/2015
dated 16-12-2015.

The High Court of Kerala will remain closed for the Christmas Holidays, 2016 from 22-12-2016 to 31-12-2016 (both days inclusive) as already notified. The Vacation Court sitting during the Christmas Holidays shall be held on 23-12-2016, 27-12-2016 and 30-12-2016.

Under Section 8 of the Kerala High Court Act, 1958, the Honourable the Chief Justice is pleased to nominate the following Honourable Judges as Vacation Judges for hearing all urgent matters which are required to be immediately or Promptly dealt with during the Christmas Holidays:—

Hon'ble Mr. Justice P. N. Ravindran
Hon'ble Mr. Justice V. Chitambaresh
Hon'ble Mr. Justice A. M. Shaffique
Hon'ble Mr. Justice K. Harilal
Hon'ble Mr. Justice Dama Seshadri Naidu
Hon'ble Mr. Justice A. Muhamed Mustaque
Hon'ble Mr. Justice Anil K. Narendran
Hon'ble Smt. Justice P. V. Asha
Hon'ble Mr. Justice Sunil Thomas
Hon'ble Mr. Justice Shaji P. Chaly
Hon'ble Mr. Justice Anu Sivaraman

Hon'ble Mr. Justice K. P. Jothindranath
Hon'ble Mr. Justice Devan Ramachandran
Hon'ble Mr. Justice A. M. Babu

Only really urgent matters including company matters which are required to be immediately or promptly dealt with, will be received in the registry of the Court during Christmas Holidays, provided they are accompanied by memo giving reasons for urgent posting.

Matters to be moved before the Vacation Judge/Bench may be filed in the Filing Section of the Registry between 10.15 a. m. and 1.30 p. m. on all days except Sundays and other public holidays. Unless otherwise directed by the Vacation Judge/Bench, no matter shall be sent to the Judge/Bench on the same days of its filing.

By order,
ASHOK MENON,
Registrar General.
Kochi-682 031.